

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

C.A./MP. No. 595 /1993 (in OA 649 /93)

Smt. Chandra Kanta Versus U.O. & Ors.

Date of Order	Orders
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This is an OA (in OA No. 649 /93) for condonation of delay in filing the OA. This is an SM case & in order.
SO (5) 2/18/11

18-11-93

Mr. K. L. Thawani - Counsel for the applicant

Register & Put up in Court for admission on 23/11/93 a/w OA - 93

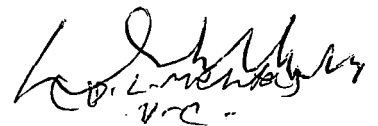
REGISTRAR
C.A.T., JAIPUR

OA listed
Same days
3/18/11/93

23/11/93

Mr. K. L. Thawani - Counsel for applicant.
since the O.A. is disposed
of M.P. does not survive -


(P. P. Sharma)
Advocate


P. P. Sharma
Advocate

copy sent to applicant's counsel & Dup No 2
vide No. 823463732 dt. 16-12-93